

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1409 ND/2018

In the matter of :

M/s. Indo Alusys Industries Ltd.

.. PETITIONER

Vs.

M/s. Unilec Engineers Ltd.

.. RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 31.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor : -Ms. Garima Anand Advocate
For the Respondent/Corporate Debtor : -Mr. Nakul Jain and Avinash Kumar Advocates
For the RP :

ORDER

Counsel for the petitioner is present. Counsel for Respondent present.
Pleadings are complete. Matter is posted for final submissions.

Put up on 29.11.2019.


(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)